

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 70(ND)2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.11.2017**

**NAME OF THE COMPANY: Mr. Sanjay Goel V/s. M/s. Majestic Buildcon
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241/242


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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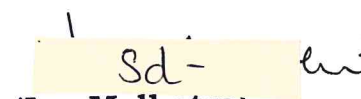
For the Petitioner (s): None

For the Respondent (s): Mr. Ashish Mittal, Advocate for R-2

ORDER

Certain clarifications were required in this case. Ld. Counsel for the Respondent submits that the arguing counsel is not available today. In view of the same adjourned to 13th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)